

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:162

ANSWERED ON:26.07.2010

CONTRACT WORKERS/LABOURERS ENGAGED IN CWG PROJECTS

Kumar Shri P.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of contract workers/labourers engaged in works relating to Commonwealth Games (CWG) projects;
- (b) whether the said workers/labourers are waiting to be registered and avail all benefits as available to the regular employees under the various Labour Laws;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Government to protect the interests of the such workers/labourers?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a): At present about 8000 workers are working at various construction projects, related to Commonwealth Games sites, under the Central sphere.

(b) & (c): The registration of the workers as 'beneficiaries' by the Welfare Board constituted under Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 is in the purview of Labour Department of NCT of Delhi. The Board registered 25682 workers upto 31.03.2010. After registration with the State Welfare Board, the workers can avail of various benefits under the welfare schemes of the Board.

(d): The offices of Central Industrial Relations Machinery (CIRM) has carried out various measures to enforce the labour laws applicable to the workers engaged in the Commonwealth Games-2010 Sites and also effort have been made to ensure the payment of minimum wages to the workers and compliance of the provisions of various labour laws enacted to protect the interest of workers e.g. Minimum Wages Act, 1948, Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996, Contract Labour (Regulation and Abolition) Act, 1970, Maternity Benefit Act 1961 etc. The details of the inspection and claim cases filed for the violation of non-payment of minimum wages as well as violation of safety measures are annexed.